

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

C.P. 424/241,242,244/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.08.2018**

NAME OF THE PARTIES: Anil M. Ahuja

v/s.

Marvel Fragrances Pvt. Ltd. & Ors.

SECTION OF COMPANIES ACT: 241,242,244 OF COMPANIES ACT, 2013

Order

3. C.P. 424/241,242,244/(MB/2018)

The counsel for both sides present. At request, list this
matter on 03.10.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)